

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00617/2018**

Friday, this the 13<sup>th</sup> day of July, 2018

**CORAM:**

**Hon'ble Dr. K.B. Suresh, Judicial Member  
Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

Agra P. Thankachan,  
D/o. Shri. P.P. Thankachan,  
Working as GDSSV on Provisional basis, aged 26 years,  
Temporary Hand in GDSSV (Vaikom Head Post Office) and  
Residing at Purathattil House, Udayanapuram P.O.,  
Vaikom – 686 143. .... **Applicant**

**(By Advocate – Mr. N. Unnikrishnan)**

**V e r s u s**

- 1 The Chief Post Master, General,  
Kerala Circle, Department of Posts,  
Thiruvananthapuram – 695 033.
- 2 The Senior Superintendent,  
Office of the Senior Superintendent of Post Offices,  
Kottayam Division – 686 001.
- 3 The Head Post Master,  
Department of Post, Vaikom H.O. - 686 141.
- 4 Union of India,  
Rep. by the Secretary to the Government,  
Ministry of Communication, Department of Posts (GDS Section),  
Dak Bhavan, Sansad Marg,  
New Delhi – 110 001. .... **Respondents**

**(By Advocate – Mr. S. Sreenath, ACGSC)**

This Original Application having been heard on 13.07.2018, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Per: K.B. Suresh, Judicial Member**

Heard Mr. N. Unnikrishnan, learned counsel for the applicant. Mr.S.Sreenath, ACGSC takes notice on behalf of respondents.

2. We heard the matter today with the help of both the counsel. It appears to us that if Annexure A-23 is disposed of, the grievance of the applicant also will be satisfied as well as the respondents will get an opportunity to explain their stand in the speaking order to be passed. Therefore, it will be mandated to the respondents to dispose of Annexure A-23 within one month from the date of receipt of a copy of this order.

3. The Original Application is disposed of as above. No costs.

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**(K.B. SURESH)  
JUDICIAL MEMBER**

**List of Annexures of the Applicant**

**Annexure A-1** - A true copy of the Memo No B7/GDS/VKM dated 10.01.2017 issued by the Senior Superintendent of Posts Kottayam Division.

**Annexure A-2** - A true copy of the Certificate F. No. 597235 of the Secondary School Leaving Examination, June 2006 issued by the Secretary, Board of Public Examinations, Kerala.

**Annexure A-3** - A true copy of the Certificate No. 22204 of the Vocational Higher Secondary Examination, March 2008 Secretary, Board of Vocational Higher Secondary Examinations, Thiruvananthapuram.

**Annexure A-4** - A true copy of the particulars of her father, retired on Medical Ground.

**Annexure A-5** - A true copy of Conduct Certificate dated 01.03.2017 issued by a Gazetted Officer, Shri. Muhammed Afzal, A. MVSc., Vocational Teacher (L.S.M.), Govt. Vocational Higher Secondary School, Vaikkom Vaikkom West, Kottayam.

**Annexure A-6** - A true copy of Conduct Certificate dated 01.03.2017 issued by a Gazetted Officer, Shri. Haridas P.K., Head Master, Govt. Girls Higher Secondary School, Vaikom.

**Annexure A-7** - A true copy of the Consent Letter dated 11.05.2017 for appointing her given by her father, addressed to the second respondent along with English Translation.

**Annexure A-8** - A copy of Consent Letter dated 06.06.2017 of her father addressed to the CPMG along with English Translation.

**Annexure A-9** - A copy of No Objection Letter dated 06.06.2017 from her mother, Smt. Surabhi, V.A. Addressed to CPM along with English Translation.

**Annexure A-10** - A true copy of her Declaration Letter dated 11.05.2017 addressed to CPMG along with English Translation.

**Annexure A-11** - A true copy of the Caste Certificate No. 22724108 dated 21.01.2017 issued by the Thahasildar, Vaikom.

Annexure A-12 - A true copy of Income Certificate No.C3.3442/2017/03/K-Dis. Dated 12.4.2017 of her family

Annexure A-13 - A true copy of the Fare Value Certificate No.C1-3900/2017 dated 4.5.2017 issued by the Thahasildar, Vaikom along with English Translation.

Annexure A-14 - A true copy of the Valuation Certificate No.DBI-3981/17 dated 12.12.2017 of her house (62.06 m<sup>2</sup>) issued by the Executive Engineer, Building Division, Collectorate – P.O, Kottayam along with English Translation.

Annexure A-15 - A true copy of the Liability Certificate dated 8.2.2017 issued by the Secretary, Agricultural and Rural Development Bank Ltd. No.K.951, Vaikom

Annexure A-16 - A true copy of the Memorandum F.No.14014/02/2012/Estd.(D) dated 16.1.2013

Annexure A-17 - A true copy of the Relieving Order No.H/GDS SV/Medical Invalidation/VKM dated 30.11.2016 issued by Post Master, Head Post Office, Vaikom

Annexure A-18 - A true copy of the Medical Certificate dated 22.9.2016 issued by Medical Board.

Annexure A-19 - A true copy of the order dated 29.8.2008 in O.A No.380/2007

Annexure A-20 - A true copy of the order dated 16.8.2012 in O.A No.795/2010

Annexure A-21 - A true copy of produce Salary Slip/Receipt dated 3.2.2018 by which an amount of Rs.8458/- was paid

Annexure A-22 - A true copy of letter No.B2/3(a) GDS dated 29.5.2017 issued by the second respondent

Annexure A-23 - A true copy of the representation dated 19.3.2018.

**List of Annexures of the Respondents**

Nil.

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